

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP/CA/92/2023

**NAME OF THE PETITIONER** : Jogarance Ramanathan  
M/s.Vidur Hospitality Pvt Ltd

**NAME OF THE RESPONDENT(S)** : --

**UNDER SECTION** : Sec 271 r/w 272(2) of CA 2013 r/w Rule 11  
of NCLT

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**ORDER**

Ld. Counsel Ms. Pavithra Dayalan for the Petitioner.

In this case Liquidator has been appointed and winding up is in progress and Liquidator is taking steps to conduct auction.

List the Petition for hearing on **04.09.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

Sd/-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk